

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA(CAA)No.4/Chd/Hry./2017**

In the matter of:

Cenlub Industries Ltd and Anr.

And

Minihyd Hydraulics Ltd

And

Ganpati Handtex Pvt. Ltd.

..Applicants

Present: Mr. Swaran Kumar Jain, Company Secretary in practice and  
Mr.Santosh Gupta, Advocate for applicants.

Learned counsel for applicants seeks time to file the affidavit of the  
Authorised Representative of the applicant companies, detailing the Sectoral  
Regulators governing the business of the applicants.

The matter is adjourned to 26.4.2017. The affidavits be filed by tomorrow  
i.e. 25.4.2017.



(Justice R.P.Nagrath)  
Member (Judicial)



(Deepa Krishan)  
Member (Technical)

April 24, 2017  
Subbu